EDUCATION AND DEPARTMENT OF

CULTURE) (KUMARI SELJA): (a) and (b) During the preceeding four years, seven Principals were suspended and two of them were attached to Regional Offices.

(c) No officer of Kendriya Vidyalaya Sangathan Headquarters in Delhi except one Section Officer is under suspension/ facing a formal enquiry under the disciplinary Rules.

Expenditure Incurred from Pupil's Funds of KVS Schools

3458. SHRI PRAMOD MAHAJAN ; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 1669 given in the Rajya Sabha on 4th March, 1994 and state:

(a) what is the amount of expenditure incurred from the Pupil's Funds of the KVS schools and the purpose for which it was incurred and what are the details thereof;

(b) the authority under whose orders the amount were sanctioned Hand spent; and

(c) what steps Government have taken to ensure that students' Funds managed by KVS schools are neither misused nor used for purposes other than those for which these are collected from studens ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Pupil's Fund has been created in each school for promoting specific activities aimed at improving the educational standard and promoting co-curricular activities in the Vidyalayas depending on the initiative and interest of students. Each Vidyalaya maintains its pupil Fund account and it is not consolidated/merged with the fund of other schools and it is subject to the Internal and Statutory audits. The following principles govern incurring of expenditure from Pupils' Fund:---

[RAJYA SABHA]

- Pupils' Fund is not utilized to augument the funds from the Sangathan except to the limited extent specified below:—
- (a) Purchase of books for the library for improving library facilities.
- (b) Purchase of audio-visual aids over and above the initial grants ot Rs. 5000.
- (c) Purchase of sports and games articles (for main equipment) for improving physical education and health of students.

Expenditure from pupils fund is not permissible for those items which are met from the grants received from Headquarters Kendriya Vidyalaya Sangathan.

 Other permissible expenditure is on Vidyalaya magazine; Calendar; Library books/periodicals ; conduct of Examination, Pupils' Societies; School Day Celebrations etc.

(b) The administration of the fund is entrusted to Pupil's Fund Committee in each school consisting of the Principal, Senior Post Graduate Teacher/Vice-Principal a Senior Trained Graduatt Ttacher, a Sinior Primary Teacher and one students each belonging to hightst 4 classes in a school. Powers of incurring expenditure are delegated to Principals. Regional Assistant Commissioner and the Commissioner.

(c) Pupil Fund is subject to periodical internal audit/ statutory audit.

Literacy In Delhi

3459. SHRI V. NARAYANASAMY: SHRI BISHAMBHAR NATH PANDE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that Government has decided to declare Delhi as totally literate territory by 1996; and